File No.: HR-16012/1/2021-HR-FSSAI/ 1893

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

(A Statutory Body established under Food Safety and Standards Act, 2006)
Ministry of Health & Family Welfare, Government of India
FDA Bhawan, Kotla Road - 110 002
(Human Resource Division)

ईमेल आईडी : estt@fssai.gov.in

संपर्क संख्या : 011 2323 1679

Dated: 30.08.2024

Office Order No. 251/2024

The Competent Authority has approved the mutual transfer of the following officials of Food Safety and Standards Authority of India, with immediate effect and until further order:

Sr.	Name	Post	Currently posted at	New place of posting
1	Ms. Suriya R	Technical Officer	NFL, Mumbai	WRO, Mumbai
2	Ms. Geetha M	Technical Officer	WRO, Mumbai	NFL, Mumbai

- 2. The transfer of above mentioned officials will be treated as own cost transfer thus they will not be eligible for TA/DA, transfer grant and joining time etc.
- 3. The officials are directed to get relieved from their current place of posting and report at new place of posting under the intimation to HR Division, FSSAI (HQ).
- 4. This issues with the approval of the Executive Director (HR).

(Chandershekhar Roy)
Assistant Director
Human Resource Division

To:

All the concerned officials

Copy to:

- ED (HR)/(CS), FSSAI
- Advisor (QA), FSSAI
- · Director, WRO, FSSAI
- · Director, NFL-Mumbai, FSSAI
- IT Division for uploading the order on e-Office notice board and FSSAI's website.
- Service book
- Personal File
- Concerned Officer, HR Division for necessary data updation.